NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 19/BB/ 2018	-	For	271(a) &(e)	
NABAT (IN CA		Compliance		

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today to attend the compliance as to the maintainability of this Application u/s 271 (a) & € of the Companies Act, 2013, in view of passing of I & B Code. However, there is no representation for Petitioner Company, even on this adjournment. Issue notice to the Counsel/PCS appearing for the Petitioner to appear before the Tribunal. List it on 08/02/2018.

Member (T)

Member (J)

SIGNATURE